## GOVERNMENT OF INDIA DRINKING WATER AND SANITATION LOK SABHA

UNSTARRED QUESTION NO:122 ANSWERED ON:22.11.2012 SAFE DRINKING WATER Agarwal Shri Rajendra;Ajmal Shri Badruddin;Chavan Shri Harischandra Deoram;Dhurve Jyoti;Kumar Shri Kaushalendra;Mahendrasinh Shri Chauhan ;Mahto Shri Baidyanath Prasad;Meghe Shri Datta Raghobaji;Mitra Shri Somendra Nath;Naranbhai Shri Kachhadia;Patil Shri A.T. Nana;Ramkishun Shri ;Swamygowda Shri N Cheluvaraya Swamy

### Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether the Government has identified fully covered, partially covered and quality affected areas with regard to safe drinking water in the country;

(b) if so, the details thereof, State-wise;

(c) the funds allocated and utilized under the drinking water schemes during each of the last three years and current year, State-wise;

(d) the outcome of the latest review of National Rural Drinking Water Programme (NRDWP) in terms of physical and financial targets achieved;

(e) the mechanism put in place to ensure proper utilisation of funds released under the Scheme; and

(f) the steps taken/being taken by the Government to provide safe drinking water to all the villages/habitations in the country?

# Answer

### MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER AND SANITATION

### (SHRI BHARATSINH SOLANKI)

(a)&(b) Yes, Sir. The Ministry has an online Integrated Management Information System (IMIS) in which States have reported status of rural habitations in terms of coverage of adequate and potable drinking water supply as fully covered, partially covered and quality affected habitations. The State/UT-wise details are placed at Annexure I.

(c) The funds allocated and utilized under National Rural Drinking Water Programme (NRDWP) for drinking water schemes, during each of the last three years and current year, State/UT-wise is at Annexure II.

(d) A state wise review of the implementation of the NRDWP was held on 25, 26 and 29 October 2012. While the utilization of funds provided to the States under NRDWP was in general satisfactory, the physical progress in the implementation of schemes and activities, in some States required improvement.

(e) Under the NRDWP, the State Governments are vested with powers to plan, execute, implement and operate drinking water supply schemes. States are required to prepare annual Action Plans to implement schemes, works and activities under the Programme to cover partially covered and quality affected habitations on priority and also mark the targeted habitations in the online IMIS. The Ministry monitors the proper utilization of funds by reviewing the programme through monthly reports entered on-line by States on IMIS in terms of coverage of habitations, completion of schemes and activities. Meetings of the State Secretaries in charge of rural water supply, regional review meetings, video conferencing etc. are conducted periodically to urge States to expedite utilization of funds and achievement of targets. Senior Officers/ Area Officers /Technical Officers of the Ministry visit the States to see the progress of implementation of the programme. The expenditure under the programme is also audited every year.

(f) Under the National Rural Drinking Water Programme (NRDWP), the Government of India provides financial and technical assistance to States to supplement their efforts to provide adequate safe drinking water to the rural population. A budgetary allocation of Rs. 10,500 crores has been provided for NRDWP in 2012-13. Under NRDWP, priority has to be given to cover partially covered and quality affected habitations with safe drinking water. 5% of NRDWP allocation is earmarked and allocated to those States facing problems of chemical contamination in drinking water or with Japanese Encephalitis and Acute Encephalitis Syndrome affected high priority districts. States have targeted to cover 1,15,139 partially covered and 26521 quality affected habitations in 2012-13.